

MANUAL
OF
HIGH COURT
OF
UTTARAKHAND
UNDER
SECTION 4 (1)(b)
OF
RIGHT TO
INFORMATION
ACT, 2005

SECTION 4(1)(b)(i)

The particulars of High Court of Uttarakhand (At Nainital), functions and duties;

Particulars: High Court of Uttarakhand

Functions: It is a Court of record as per Article 215 of the Constitution of India.

Duties: (1) Administrative,
(2) Judicial.

SECTION 4(1)(b)(ii)

The powers and duties of officers and employees of the High Court of Uttarakhand;

Powers and duties of Hon'ble Judges of the High Court: Adjudication and administrative work as per provisions of the law.

Powers & Duties of Officers of the High Court: The officers discharge their duties as per the High Court Officers and Staff (Conditions of Service & Conduct) Rules, 1976.

SECTION 4(1)(b)(iii)

The procedure followed in the decision making process, including channels of supervision and accountability;

The cases are decided as per the provisions of Law. The administrative decisions are taken by Hon'ble the Chief Justice, Full Court, Administrative Judges and other Officers of the Registry as per provision of Rules of the Court, 1952.

SECTION 4(1)(b)(iv)

The norms set for the discharge of the functions of the High Court of Uttarakhand; Rules of the Court, 1952; Laws and Judgments / Rulings of Hon'ble Supreme Court of India.

SECTION 4(1)(b)(v)

The rules, regulations, instructions, manuals and records, held by it or under its control or used by its employees for discharging its functions;

- (1) All the laws are applicable.
- (2) Rules of the Court, 1952.

SECTION 4(1)(b)(vi)

A statement of the categories of documents that are held by it or under its control;

- (1) Judicial Record.
- (2) Administrative Record.

SECTION 4(1)(b)(vii)

The particulars of any arrangements that exists for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof;

That is not required as per the provisions of the law.

SECTION 4(1)(b)(viii)

A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public; The decisions are taken by the Full Court consisting of all the Hon'ble Judges of the High Court of Uttarakhand.

SECTION 4(1)(b)(ix)

Directory of officers and employees of the High Court of Uttarakhand
(At Nainital)



**HIGH COURT OF UTTARAKHAND
NAINITAL-263002**



TELEPHONE DIRECTORY

EPBAX : (05942) - 235388

FAX : (05942) - 231692, 237721

E-mail: highcourt-ua@nic.in, hcprotocol-ua@nic.in Website: www.ua.nic.in

Telephonic Enquiry (I.V.R.S.): 05942-233501, 235388,

Ext: 222

HON'BLE JUDGES, HIGH COURT OF UTTARAKHAND			
Name	Office	Residence	Fax
<i>Hon'ble Mr. Justice Barin Ghosh, Chief Justice, Pant Sadan, Mallital, Nainital</i>	231691	231694	231691(O) 231694(R)
<i>Hon'ble Mr. Justice Tarun Agarwala, Brook Hill Lodge, Mallital, Nainital</i>	233363	231696	--
<i>Hon'ble Mr. Justice P.C.Pant, High Court Compound, Mallital, Nainital</i>	233364	233057	--
<i>Hon'ble Mr. Justice B.S. Verma, Cottage No. 1, C.D.O. Block, Mallital, Nainital</i>	239655	233377	--
<i>Hon'ble Mr. Justice V.K. Bist, Cottage No.2, C.D.O. Block, Mallital, Nainital</i>	232775	232774	--
<i>Hon'ble Mr. Justice Sudhanshu Dhulia, Mankapur Compound, Mallital, Nainital</i>	232511	235548	--
<i>Hon'ble Mr. Justice S.K. Gupta, 1, Oak Park, Mallital, Nainital</i>	231695	231693	--
<i>Hon'ble Mr. Justice U.C. Dhyani, Bungalow No. 3, Oak Park, Mallital, Nainital</i>	233361	233362	--

JUDICIAL OFFICERS OF THE REGISTRY			
Name	PBX-Ext.	Office	Residence
Mr. Ram Singh, H.J.S., Registrar General	205	232085 237721 (Fax)	231721 Ext-321 Mob.9760455056 9456591996,
Mr. Narender Dutt, H.J.S. Registrar (Judicial)	206	233802	232239 Mob.9411107776
Mr. Anuj Kumar Sangal, H.J.S. Registrar (Protocol)	334	231618	231617 Mob.9411108401
Mr. Kanwar Amninder Singh, H.J.S. Additional Registrar	330	232276	233803 Mob.9411108402, 9412057720
JOINT REGISTRAR			
Mr. V.C. Barthwal	223	9411107532	232803
DEPUTY REGISTRARS			
Mr. M.C. Joshi, Deputy Registrar (Accounts)	201	--	232354
Mr. Ashok Joshi, Deputy Registrar (Inspection)	227	--	232296

Mr. S.S. Rautela, Deputy Registrar (Judicial)	246	--	9412086819
Mr. S.P. Sharma, Deputy Registrar (Record Room)	311	--	--
SECRETARIATE OF HON'BLE THE CHIEF JUSTICE			
Mr. J.P. Tangwan P.P.S.	214	9412084862	--
Mr. P.S.Mandrawal Joint P.P.S	262		232714
Mr. Ajay Semwal Chief Public Relation Officer	305	9412084500	
Mr. Abdul Hamid Public Relation Officer	248	9411107534	231162
PRIVATE SECRETARIES/P.As			
Name	PBX-Ext.	Office	Residence
Mr. G.P. Dhyani Head P.S./ P.S. to Registrar General	203	232085	233071
Mr. N.C. Melkani , P.S.		--	232933
Mr. I.S. Bisht, P.S.		--	231253 9411323719
Mr. Gurpreet Singh, P.S.		--	9837966180 9837054290
Mr. L.S. Rawat, P.S.		--	9411107663
Mr. Himanshu Negi, P.S.		--	9837029472
Mr. N.R.S. Aswal, P.S.		--	9837033785
Mr. Mohit Kanojia, P.S.		--	9412983056
Mr. R.C. Pant, P.S.		--	211018 9410732410
Mr. Rajeev Dang, P.S.		--	9837435444
Mr. Pravindra Singh Rathour, P.S.		--	9411107725
Mr. S. K. Sharma, P.S.		--	9411167384
Mr. Shiv Prasad Shukla, P.S.		--	9410544556
Ms. Sweta Belwal, P.A.		--	9837758856
Mr. J.K. Jain, P.A.		--	9411102006

Mr. Prabodh Kumar, P.A.	--		9997341289
Mr. Avneet Kumar Singh P.A.	--		9410176106
Ms. Arti Singh P.A.	--		9410321394
Ms. Rajni Gusain P.A.	--	--	9837886978
Parul Verma, P.A.			
Jitendra Mohan, P.A.			
Aparna Jaiswal, P.A.			
Naheed Parveen, P.A.			
Sanjay Kanojia, P.A.			
Munna Lal, P.A.			
Kaushal Kishore Sharma, P.A.			
Kuldeep Singh, P.A.			
Anand Singh Dhakariyal, P.A.			
Ms Mamta Rani, P.A.			
LIBRARY			
Mr. Yogesh Pant Librarian	209	--	9412109549
ASSISTANT REGISTRARS			
Name	PBX-Ext.	Office	Residence
Mr. K.C. Suyal Admin – B	225	--	--
Mr. H.S. Jeena Record Room	311/ 255	--	23364
Mr. N.R. Arya Institution	309	--	9411198573
Mr. C.P. Arya Criminal	204/303	--	239659
Mr. C.S. Adhikari Appeal-1	208	--	9410907183
Mr. J.P. Arya M.S./M.B.	306	--	235483
Mr. R.C. Kandpal Admin-A-2	202	--	239290

Mr. V.S. Pant Service Section	315/219	--	--
Mr. S.C. Tiwari Admin- A	202	--	--
Mr. B.S. Khati Nazarat	232	--	9411102526
Mr. R.S. Chauhan Accounts	233	--	238800 9410338666
SECTION OFFICERS			
Mr. G.C. Pant Listing	230	--	231231
Mr. B.C. Tamta Cash	226	--	9412086478
Mr. H.C. Pandey Service Section	219	--	9412087174
Mr. N.C. Kimari Copying	220	--	9412085388
Mr. V. K. Srivastava Protocol	211	231692	9411792869
Mr. G.S. Nagarkoti Institution	309	--	9719234930
Mr. Mirtunjay Singh Appeal-I	208	--	9412086817
Mr. M.S. Sirohi Appeal-2	256	--	9219868400
Mr. Naubhar Singh Writ M.B.	306	--	9411167391
Mr. Ashok Kumar Accounts	233	--	9411107357
Mr. Jeetander Kumar Stationery	302	--	9412087708
Mr. Anil Kumar Joshi Writ M.S.	314	--	9412905976
BENCH SECRETARIES			
Mr. V.C. Raturi Head B. S.	214	--	233314
Mr. P. S. Negi B.S.-I	317	--	238920
Mr. M.C. Upadhyaya B.S.-I	229	--	9412040216
Mr. T.S. Kherola B.S.-I	218	--	9758432194
Mr. C.P. Chaudhary B.S.-I	212	--	231092
Mr. M.M. Bijalwan B.S.-I		--	9412986096
Mr. S.S. Gusain B.S.-I	313	--	9411167417
Mr. R.R. Bhatt B.S.-I	257	--	9411167393
Mr. D.S. Bisht B.S.-I		--	9411167369
Mr. B.D. Pandey, B.S.-II		--	--

Mr. Pradeep Bandhawkar, B.S.-II		--	--
MANAGEMENT SECTION			
Mr. Neeraj Sharma Management Officer	232	233826	9411102627

PROTOCOL SECTION			
Mr. Hussain Ahmed Chief Protocol Officer	211	--	09711119483
Mr. Jeetendra S. Pokhariya Protocol Officer	211	231692	233855 9412084861
HIGH COURT COMPUTER CENTRE			
Mr. Deep Nigam OIC-NIC	316	236679	232898
Mr. Digvijay Pant System Analyst	316	236679	
HIGH COURT DISPENSARY			
Dr. L.M.S. Rawat M.O.	304	236388	237749 9412944616
Dr. Bela Maher Sah M.O. (Homeopathic)	304	236388	9411102497
Dr. R.P. Singh M.O. (Ayurved)	304	236388	9412017311
Mr. L.P. Dhaundiyal Pharmacist	304	236388	232896
STATE BANK OF INDIA, HIGH COURT BRANCH, NAINITAL			
Mr.M.K. Roy Branch Manager	--	233523	9412034694

HIGH COURT SECURITY			
Mr. R. C. Pant Security Officer/Dy. S.P.	307	--	--
Judges Gate	325	--	--
Temple Gate	326	--	--
PWD Camp Office, High Court	259	--	--

ADVOCATE GENERAL/GOVERNMENT ADVOCATES			
Name	Office	Residence	Fax
Mr. U. K. Uniyal, Advocate General	232498		--
Mr. G.S. Sandhu Government Advocate	233751 9412136841 9897384233	05944 -243841	235687
Mr. J.P. Joshi Chief Standing Counsel	238582 9412057831	232355	--

ADMINISTRATOR GENERAL/OFFICIAL TRUSTEE UTTARAKHAND HIGH COURT CAMPUS, NAINITAL STD:05942			
Administrator General/Official Trustee Uttarakhand	--	238146	233067

SPECIAL COUNSELS OF THE HIGH COURT

Mr. Rajendra Dobhal, Senior Advocate	--	231812 232812 9837002131	--
Mr. Sharad Sharma, Senior Advocate	--	232384 9412084035	
Mr. Arvind Vashistha, Advocate	--	232110 231008 9412085110	--
Mr. D.S. Patni, Advocate	--	232444 9412037136	--
Mr. Sidharat Sah, Advocate	--	235280 9412084280	--
Mr. Shobit Saharia, Advocate	--	9837249350	--
Mr. Rakesh Thapliyal, Advocate	--	232192 9837048218	--
Mr. Pankaj Miglani, Advocate	--	240144 9412906817	--
Mr. Navneesh Negi, Advocate	--	9411743887	
Mr. Bhagwat Mehra, Advocate	--	9411198587	--

BAR COUNCIL OF UTTARAKHAND, NAINITAL

Mr. Prithvi Raj Chauhan, Chairman		0135-3295683 9412054326 9927124512	--
Mr. Anil Pundit Vice-Chairman		0135-7245260 9319764303	

HIGH COURT BAR ASSOCIATION, NAINITAL. OFFICE - 232543

Mr. D.S. Patni <i>President</i>		9837097136 9412037136	--
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Mr. Vinod Tiwari, <i>Secretary</i>		9412327301 7500724955	--
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STANDING COUNSEL, GOVERNMENT OF U.P. (05942)

Mr. S.P.S. Panwar <i>Addl. C.S.C., U.P.</i>		232197 9412983217	--
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ASSISTANT SOLICITOR GENERAL OF INDIA

Mr. V.B.S.Negi	232091 9412085110		--
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SECTION 4(1)(b)(x)

The monthly remuneration received by each of the officers and employees of the High Court of Uttarakhand (At Nainital), including the system of compensation as provided in its regulations;

Monthly remuneration received by Hon'ble the Chief Justice, Hon'ble Judges.

Officers and Officials of High Court Establishment, in the year 2012.

Sl. No	छांउडड	Designation	Pay scale	Basic Pay	Grade Pay	Total Emoluments
1	Hon'ble Mr. Justice Barin Ghosh	Chief Justice	90000 (Fixed)	90000	-	166470
2	Hon'ble Mr. Justice Tarun Agarwala	Judge	80000 (Fixed)	80000	-	146670
3	Hon'ble Mr. Justice P.C.Pant	Judge	80000 (Fixed)	80000	-	138670
4	Hon'ble Mr. Justice B.S.Verma	Judge	80000 (Fixed)	80000	-	138670
5	Hon'ble Mr. Justice V.K.Bist	Judge	80000 (Fixed)	80000	-	138670
6	Hon'ble Mr. Justice Sudhanshu Dhulia	Judge	80000 (Fixed)	80000	-	162670
7	Hon'ble Mr. Justice S.K..Gupta	Judge	80000 (Fixed)	80000	-	138670
8	Hon'ble Mr. Justice U.C.Dhyani	Judge	80000 (Fixed)	80000	-	138670
9	Sri Ram Singh	Registrar General	70290-76450	73370	-	133844
10	Sri Prashant Joshi	Registrar (Inspection)	51550-63070	57700	-	102521
11	Sri Narender Dutt	Registrar (Judicial)	51550-63070	55240	-	102207
12	Sri Anuj Kumar Sangal	Registrar (Protocol)	51550-63070	52780	-	90342
13	Sri Kanwar Amninder Singh	Additional Registrar	51550-63070	51550	-	87649
14	Sri J.P.Tangwan	P.P.S.	37400-67000	50590	8900	96789
15	Sri P.S.Mandarwal	Joint P.P.S.	15600-39100	28160	6600	57601
16	Sri G.P.Dhyani	Head P.S.	15600-39100	25920	6600	58592
17	Sri N.C.Malkani	P.S.	15600-39100	25920	6600	54062
18	Sri I.S.Bisht	P.S.	15600-39100	26410	6600	54416
19	Sri Gurprit Singh	P.S.	15600-39100	23520	6600	49850
20	Sri L.S.Rawat	P.S.	15600-39100	22640	6600	48459
21	Sri Himanshu Negi	P.S.	15600-39100	22640	6600	48459
22	Sri Nitiraj Singh Aswal	P.S.	15600-39100	22640	6600	53409
23	Sri Mohit Kanojia	P.S.	15600-39100	22640	6600	48459

24	Sri R.C.Pant	P.S.	15600-39100	25790	6600	53931
25	Sri Rajeev Dang	P.S.	15600-39100	22640	6600	53409
26	Sri Pravindar Singh	P.S.	15600-39100	22640	6600	48459
27	Sri Satendra Sharma	P.S.	15600-39100	17670	6600	40607
28	Sri Shiv Prasad	P.S.	15600-39100	16960	6600	39485
29	Sri V.C. Barthwal	Joint Registrar	37400-67000	46380	8700	90366
30	Sri M.C. Joshi	Deputy Registrar	15600-39100	28170	7600	59737
31	Sri S.P. Sharma	Deputy Registrar	15600-39100	28170	7600	58977
32	Sri S.S. Rautela	Deputy Registrar	15600-39100	28170	7600	58977
33	Sri Ashok Joshi	Deputy Registrar	15600-39100	29700	7600	62054
34	Sri K.C. Suyal	Assistant Registrar	15600-39100	21780	6600	47100
35	Sri H.S. Jeena	Assistant Registrar	15600-39100	21780	6600	47100
36	Sri N.R. Arya	Assistant Registrar	15600-39100	21780	6600	52050
37	Sri C.P. Arya	Assistant Registrar	15600-39100	21780	6600	52050
38	Sri C.S. Adhikari	Assistant Registrar	15600-39100	21780	6600	47340
39	Sri Jeewan Prasad	Assistant Registrar	15600-39100	21780	6600	52050
40	Sri R.C. Kandpal	Assistant Registrar	15600-39100	21780	6600	47100
41	Sri V.S. Pant	Assistant Registrar	15600-39100	21780	6600	47100
42	Sri Ajay Semwal	A.R./C.P.R.O.	15600-39100	24970	6600	52141
43	Sri S.C. Tiwari	Assistant Registrar	15600-39100	21780	6600	52470
44	Sri B.S. Khati	Assistant Registrar	15600-39100	21780	6600	52290
45	Sri R.S. Chauhan	Assistant Registrar	15600-39100	21780	6600	47100
46	Sri Yogesh Pant	Librarian	15600-39100	23520	6600	54800
47	Ms. Yashoda Verma	Astt. Librarian	9300-34800	16350	4200	36439
48	Sri Hussain Ahmed	S.O./C.P.O.	15600-39100	24970	6600	57091
49	Sri G.C. Pant	Section Officer	15600-39100	18240	5400	44171
50	Sri B.C. Tamta	Section Officer	15600-39100	17660	5400	38655
51	Sri H.C. Pandey	Section Officer	15600-39100	17660	5400	39195
52	Sri Abdul Hameed	S.O./P.R.O.	15600-39100	16880	5400	41505
53	Sri N.C. Kimari	S.O./M.O.	15600-39100	16880	5400	37455
54	Sri Vinay Kr. Srivastava	S.O.	15600-39100	16320	5400	36991
55	Sri Neeraj Sharma	S.O.	15600-39100	16320	5400	36571
56	Sri G.S. Nagarkoti	S.O.	15600-39100	16320	5400	36571
57	Sri Mritunjay Singh	S.O.	15600-39100	16320	5400	36571
58	Sri M.S. Sirohi	S.O.	15600-39100	16320	5400	36571
59	Sri Naubahar Singh	S.O.	15600-39100	16320	5400	36571
60	Sri Ashok Kumar	S.O.	15600-39100	16320	5400	36571
61	Sri Jitendra Kumar	S.O.	15600-39100	16320	5400	36571
62	Sri A.K. Joshi	S.O.	15600-39100	16320	5400	36571
63	Sri V.C. Raturi	Head B.S.	15600-39100	26710	7600	56670
64	Sri P.S. Negi	B.S.Grade-I	15600-39100	25920	6600	54302
65	Sri M.C. Upadhyay	B.S.Grade-I	15600-39100	25920	6600	59252
66	Sri T.S. Kharola	B.S.Grade-I	15600-39100	25180	6600	57472
67	Sri C.P. Chaudhary	B.S.Grade-I	15600-39100	25180	6600	57702
68	Sri M.M. Bijalwan	B.S.Grade-I	15600-39100	23520	6600	49850
69	Sri S.S. Gusain	B.S.Grade-I	15600-39100	17040	6600	39611
70	Sri Roop Ram Bhatt	B.S.Grade-I	15600-39100	16430	6600	38647
71	Sri Dinesh Singh Bisht	B.S.Grade-I	15600-39100	16430	6600	38647

72	Sri Bansidhar Pandey	B.S.Grade-II	9300-34800	14060	4600	31883
73	Sri Pradeep Bandhavkar	B.S.Grade-II	9300-34800	14060	4600	31423
74	Sri A.M. Tripathi	Review Officer	9300-34800	14060	4600	31423
75	Sri Anurag Katiyar	Review Officer	9300-34800	14060	4600	31423
76	Sri Rajesh Kr. Srivastava	Review Officer	9300-34800	14060	4600	34873
77	Sri Vivek Agarwal	Review Officer	9300-34800	14060	4600	31423
78	Sri S.R. Bhatt	Review Officer	9300-34800	14060	4600	34873
79	Sri Prakash Chandra Pandey	Review Officer	9300-34800	15290	4600	36816
80	Sri Deepak Kumar	Review Officer	9300-34800	15290	4600	34718
81	Ms. Sugata Dhandiyal	Review Officer	9300-34800	15290	4600	33366
82	Sri Rajendra Singh Deopa	Review Officer	9300-34800	15290	4600	36816
83	Sri Kailash Chandra	Review Officer	9300-34800	15290	4600	33366
84	Sri Anil Chandra	Review Officer	9300-34800	15290	4600	33366
85	Sri Alok Tripathi	Review Officer	9300-34800	15290	4600	33366
86	Sri Om Prakash	Review Officer	9300-34800	6795	2300	15240
87	Sri Bhuwan Chandra Arya	Review Officer	9300-34800	15290	4600	36816
88	Sri B.C.Pathak	Review Officer	9300-34800	15290	4600	33366
89	Smt. Anju Sharma	Review Officer	9300-34800	15290	4600	33366
90	Sri J.S. Pokhariya	R.O. /P.O.	9300-34800	15290	4600	33366
91	Smt. Mamtesh	Review Officer	9300-34800	15290	4600	33366
92	Sri R.S. Verma	Review Officer	9300-34800	14710	4600	32910
93	Sri Rajeev Kr. Tewari	Review Officer	9300-34800	14710	4600	35900
94	Sri G.B. Pandey	Review Officer	9300-34800	14710	4600	32870
95	Smt. Mamta Papney	Review Officer	9300-34800	14710	4600	33762
96	Sri Indrabhan	Review Officer	9300-34800	14710	4600	32450
97	Smt. Deepa Mathpal	Review Officer	9300-34800	14710	4600	32450
98	Sri Vishwa Mohan Sati	Review Officer	9300-34800	14710	4600	35900
99	Sri Himanshu Bhatt	Review Officer	9300-34800	14710	4600	35900
100	Smt. Pritee Bajpai	Review Officer	9300-34800	14710	4600	32450
101	Smt. Sangeeta Tyagi	Review Officer	9300-34800	14710	4600	32450
102	Smt. Smita Loshali	Review Officer	9300-34800	14710	4600	33762
103	Sri Vipin Chandra Joshi	Review Officer	9300-34800	14710	4600	35900
104	Sri Kundan Singh Dhaila	Review Officer	9300-34800	14710	4600	35900
105	Sri Diwan Singh Bist	Review Officer	9300-34800	14710	4600	32450
106	Sri Sanjeev Kumar	Review Officer	9300-34800	14710	4600	32450
107	Sri Ashutosh Bhatt	Review Officer	9300-34800	14710	4600	32450
108	Km. Alpana Tripathi	Review Officer	9300-34800	14710	4600	32450
109	Sri Sanjay Sati	Review Officer	9300-34800	14710	4600	35900
110	Sri Jitendra Singh Panwar	Review Officer	9300-34800	14710	4600	35900
111	Smt. Ekta Patiyal	Review Officer	9300-34800	14710	4600	32450
112	Sri Kailash Giri	Review Officer	9300-34800	14710	4600	35900

113	Km. Ranjana Manoj Singh	Review Officer	9300-34800	13060	4600	33293
114	Sri Dinesh Ch. Singh Sethwal	Review Officer	9300-34800	14710	4600	32450
115	Sri Santosh Kumar Arya	Review Officer	9300-34800	11450	4600	30749
116	Sri Raj Narayan Kushwaha	Asstt. Review Officer	9300-34800	10260	4200	24627
117	Sri Pankaj Bhatt	Asstt. Review Officer	9300-34800	10260	4200	27777
118	Sri Chandra Sekhar Pandey	Asstt. Review Officer	9300-34800	10260	4200	27777
119	Sri Brijesh Naugai	Asstt. Review Officer	9300-34800	10260	4200	27777
120	Sri Naveen Chandra Bhatt	Asstt. Review Officer	9300-34800	110260	4200	27777
121	Sri Prakash Joshi	Asstt. Review Officer	9300-34800	10260	4200	27777
122	Sri Suresh Chandra Joshi	Asstt. Review Officer	9300-34800	10260	4200	24627
123	Sri Rama Kant Sharma	Asstt. Review Officer	9300-34800	10260	4200	24627
124	Sri Kunwar Ram	Asstt. Review Officer	9300-34800	9300	4200	23110
125	Sri Krishna Kumar Yadav	Asstt. Review Officer	9300-34800	9300	4200	23110
126	Sri Akhilesh Chandra Rai	Asstt. Review Officer	9300-34800	9300	4200	23110
127	Sri Bahadur S. Adhikari	Asstt. Review Officer	9300-34800	9300	4200	23240
128	Sri Dhananjay Pauranik	Astt. Review Officer	9300-34800	9300	4200	23240
129	Sri Hari Prasad Belwal	Asstt. Review Officer	9300-34800	9300	4200	23240
130	Sri Rajan Singh Bisht	Asstt. Review Officer	9300-34800	10130	4200	24421
131	Sri Gopal Singh	Asstt. Review Officer	9300-34800	9300	4200	23110
132	Sri Rajesh Kumar Arya	Asstt. Review Officer	9300-34800	9300	4200	23110
133	Sri Diwan S. Jeena	Asstt. Review Officer	9300-34800	9300	4200	27205
134	Sri Ganesh Chandra	Asstt. Review Officer	9300-34800	10130	4200	24421
135	Sri Balbir Singh	Asstt. Review Officer	9300-34800	9300	4200	23110
136	Sri Deepak Tyagi	Asstt. Review Officer	9300-34800	10130	4200	29835
137	Sri Anoop Mehra	Asstt. Review	9300-34800	10130	4200	29835

		Officer				
138	Km. Akvindra Kaur	Asstt. Review Officer	9300-34800	10130	4200	29835
139	Sri Piyush Kumar Pant	Asstt. Review Officer	9300-34800	10130	4200	29835
140	Km. Manvi Chauhan	Asstt. Review Officer	9300-34800	10130	4200	29835
141	Smt. Manju Lata	Asstt. Review Officer	9300-34800	10130	4200	29835
142	Sri Mahak Singh	Asstt. Review Officer	9300-34800	10130	4200	29835
143	Sri Jeetendra Shobhraj	Asstt. Review Officer	9300-34800	10130	4200	29835
144	Sri Amit Chandra Binjola	Asstt. Review Officer	9300-34800	10130	4200	29835
145	Km. Archana Tiwari	Asstt. Review Officer	9300-34800	10130	4200	26685
146	Sri Himanshu Kumar	Asstt. Review Officer	9300-34800	10130	4200	29835
147	Sri Neeraj Kumar	Asstt. Review Officer	9300-34800	10130	4200	29835
148	Sri Sanjay Prakash	Asstt. Review Officer	9300-34800	10130	4200	29835
149	Sri Mahendra Singh	Asstt. Review Officer	9300-34800	10130	4200	29835
150	Smt. Ganga Brijwal	Asstt. Review Officer	9300-34800	10130	4200	29835
151	Sri Harish Lal Sah	Asstt. Review Officer	9300-34800	10130	4200	29835
152	Sri Amulya Bisht	Asstt. Review Officer	9300-34800	10130	4200	29835
153	Sri Dev Ashish Sah	Asstt. Review Officer	9300-34800	10130	4200	26685
154	Sri Ashish Kr. Gururani	Asstt. Review Officer	9300-34800	10130	4200	29835
155	Sri Bishan Lal Arya	Asstt. Review Officer	9300-34800	10130	4200	29835
156	Sri Manish Chandra	Asstt. Review Officer	9300-34800	10130	4200	29835
157	Sri Arun Gaur	Asstt. Review Officer	9300-34800	10130	4200	29835
158	Smt. Bhawana Bhardwaj	Asstt. Review Officer	9300-34800	10130	4200	29835
159	Sri Brij Mohan Arya	Asstt. Review Officer	9300-34800	10130	4200	27571
160	Sri Deep Chander Maulekhi	Asstt. Review Officer	9300-34800	10130	4200	29835
161	Km. Sweta Belwal	P.A.	9300-34800	15950	4600	34409
162	Sri J.K. Jain	P.A.	9300-34800	15950	4600	37859

163	Sri Prabodh Kumar	P.A.	9300-34800	15290	4600	36509
164	Sri Avneet Kumar Singh	P.A.	9300-34800	15290	4600	36509
165	Km. Arti	P.A.	9300-34800	15290	4600	36509
166	Km. Rajini Gusain	P.A.	9300-34800	14710	4600	38951
167	Km. Parul Verma	P.A.	9300-34800	13590	4600	37004
168	Km. Naheed Parveen	P.A.	9300-34800	13590	4600	37004
169	Sri Jetendra Mohan	P.A.	9300-34800	13590	4600	33554
170	Sri Arpan Jaiswal	P.A.	9300-34800	13590	4600	33554
171	Sri Sanjay Kanojia	P.A.	9300-34800	13590	4600	37004
172	Sri Munna Lal	P.A.	9300-34800	13060	4600	36083
173	Sri Kaushal Kishor Sharma	P.A.	9300-34800	13060	4600	36503
174	Sri Kuldeep Singh	P.A.	9300-34800	13060	4600	36083
175	Sri Anand S. Dhakariyal	P.A.	9300-34800	13060	4600	36083
176	Smt. Mamta Rani	P.A.	9300-34800	13060	4600	33293
177	Sri Digvijay Pant	System Analyst	15600-39100	17550	5400	45957
178	Sri Rajnish Jindal	C.O.D.E.A.	5200-20200	10860	2800	22943
179	Sri Subodh Kumar	C.O.D.E.A.	5200-20200	10860	2800	25043
180	Sri Sanjay Kumar Batra	C.O.D.E.A.	5200-20200	10860	2800	22943
181	Sri Man Singh	C.O.D.E.A.	5200-20200	10860	2800	22943
182	Sri Shailesh Bisht	C.O.D.E.A.	5200-20200	9640	2800	25081
183	Sri Pranay Prakash Tewari	Asstt. Review Officer	9300-34800	10130	4200	30907
184	Sri Aditya Rathi	C.O.D.E.A.	5200-20200	9640	2800	25081
185	Sri Pankaj Bhatt	C.O.D.E.A.	5200-20200	9640	2800	25081
186	Sri Surendra Kumar	C.O.D.E.A.	5200-20200	9640	2800	25081
187	Sri Kailash Ch. Bhatt	C.O.D.E.A.	5200-20200	9640	2800	25081
188	Sri Jagat Pal Singh Aswal	C.O.D.E.A.	5200-20200	9640	2800	25081
189	Sri Taraban Goswami	Driver	5200-20200	9070	2400	19463
190	Sri Kripal Singh	Driver	5200-20200	8220	2400	17930
191	Sri Pradeep Naugai	Driver	5200-20200	8220	2400	17930
192	Sri Bhim Nath	Driver	5200-20200	8220	2400	17820
193	Sri Hukum Singh	Driver	5200-20200	8220	2400	17820
194	Sri Krishna Chandra Arya	Driver	5200-20200	7920	1900	16706
195	Sri Narendra Singh	Driver	5200-20200	7920	1900	16516
196	Sri Dev Singh Adhikari	Driver	5200-20200	9230	2800	20467
197	Sri Govind Ballabh	Driver	5200-20200	7920	1900	16406
198	Sri Mool Chand	Driver	5200-20200	7920	1900	16706
199	Sri Sudhish Chandra Raturi	Driver	5200-20200	7920	1900	16706
200	Sri Hayat Singh	Driver	5200-20200	7710	1900	16184
201	Sri Girish Chandra Petshali	Driver	5200-20200	7090	1900	16624
202	Sri Deepak Gunwant	Driver	5200-20200	7090	1900	18049

203	Sri Laxman Nath Goswami	Driver	5200-20200	6310	1900	15269
204	Sri Om Prakash	Driver	5200-20200	6560	1900	17099
205	Sri Devendra Singh-I	Driver	5200-20200	6310	1900	13672
206	Sri Pitamber Dutt Pande	Daftari	5200-20200	8840	1900	18349
207	Sri Purnanand	Daftari	5200-20200	9010	1900	19613
208	Sri B.C. Pathak	Daftari	5200-20200	6810	1900	15152
209	Sri Shambhu Ram	Daftari	5200-20200	7790	1900	16690
210	Sri Mahesh Prakash	Daftari	5200-20200	7920	1900	16466
211	Sri Shiv Nath Goswami	Peon	5200-20200	6770	1800	14911
212	Sri Naresh Singh Rawat	Daftari	5200-20200	6680	1900	14806
213	Sri Pradeep Kumar Arya-I	Daftari	5200-20200	6680	1900	14806
214	Sri Ram Milan Yadav	Jamadar	5200-20200	6680	1900	14806
215	Sri Virendra Kumar Sharma	Jamadar	5200-20200	6680	1900	14506
216	Sri Pratap Ram	Jamadar	5200-20200	6680	1900	14936
217	Sri Shiv Lal Sharma	Jamadar	5200-20200	6680	1900	14506
218	Sri Nand Lal Sahu	Jamadar	5200-20200	6670	1800	14623
219	Sri Sant Ram Maurya	Peon	5200-20200	6510	1800	14200
220	Sri Ram Ajour	Jamadar	5200-20200	6670	1800	14623
221	Sri Jitendra Chaturvedi	Daftari	5200-20200	6670	1800	14323
222	Sri Subhash Chandra	Jamadar	5200-20200	6670	1800	14323
223	Sri Jagdish Prasad Nishad	Jamadar	5200-20200	6670	1800	14623
224	Sri Sahib Das Nishad	Jamadar	5200-20200	6670	1800	14623
225	Sri Sukhdev Singh Rawat	Jamadar	5200-20200	6670	1800	14623
226	Sri Puran Chandra Mathpal	Peon	5200-20200	6510	1800	14500
227	Sri Ajay Kumar Yadav	Peon	5200-20200	6360	1800	14133
228	Sri Anil Singh Mehra	Peon	5200-20200	6360	1800	15183
229	Sri Bishan Lal Sah	Peon	5200-20200	6360	1800	13833
230	Sri Pan Singh Rawat	Peon	5200-20200	6360	1800	13833
231	Sri Kundan Singh	Peon	5200-20200	6360	1800	13833
232	Sri Bhupal Singh	Peon	5200-20200	6360	11800	14263
233	Sri Pradeep Kumar-II	Peon	5200-20200	6360	1800	13833
234	Sri Rakesh Singh Chauhan	Peon	5200-20200	6360	1800	14133
235	Sri Virendra Singh	Peon	5200-20200	6360	1800	14133
236	Sri Deepak Kumar Bisht	Electrician	5200-20200	7630	1900	17172
237	Sri Hem Chandra Pant	Peon	5200-20200	6360	1800	15183
238	Sri Bhim Singh Jalal	Mali	5200-20200	6360	1800	13833
239	Sri Prem Prakash	Mali	5200-20200	5680	1800	12758
240	Sri Robin	Sweeper	5200-20200	6360	1800	14133

241	Sri Harish Singh	Peon	5200-20200	6220	1800	13612
242	Sri Vipin Chandra	Peon	5200-20200	6220	1800	15092
243	Sri Nand Kunwar	Peon	5200-20200	6220	1800	13612
244	Sri Bhagirath Tiwari	Peon	5200-20200	6220	1800	13612
245	Sri Govind Raj Arya	Peon	4440-7440	6210	1650	13344
245	Sri Mohd. Tariq	Peon	4440-7440	6210	1650	14582
247	Sri Mukesh- I	Sweeper	4440-7440	6210	1650	14882
248	Sri Mukesh Kumar- II	Sweeper	4440-7440	6210	1650	13644
249	Sri Shekhar Chandra Bhagat	Peon	4440-7440	6210	1650	14582
250	Smt. Ganga Joshi	Peon	4440-7440	6330	1650	13513
251	Sri Girish Chandra	Peon	4440-7440	6200	1650	13628
252	Sri Lalit Chandra Joshi	Peon	4440-7440	6200	1650	14566
253	Sri Deepak Kumar	Peon	4440-7440	6200	1650	13458
254	Sri Surya Prakash Thapliyal	Peon	4440-7440	6200	1650	13328
255	Sri Mahendra Singh Bisht	Peon	4440-7440	6200	1650	13328
256	Sri Vikrmaditya Patel	Peon	4440-7440	6200	1650	13328
257	Sri Vikrampal Arya	Peon	Transferred to Supreme Court of India			
258	Sri Kailash Chandra Pathak	Peon	4440-7440	6200	1650	14866
259	Sri Gopal Singh Garia	Peon	Transferred to Supreme Court of India			
260	Sri Pratap Singh Adhikari	Peon	4440-7440	6200	1650	13328
261	Sri Puran Chandra Joshi	Plumber	4440-7440	6200	1650	14566
262	Sri Anil Kumar	Sweeper	4440-7440	5980	1650	14518
263	Sri Chandra Shekher	Typewriter Mech.	5200-20200	7710	1900	15874
264	Sri Devendra Singh-II	Peon	4440-7440	5610	1650	13843
265	Sri Dinesh Chandra Arya	Carpenter	4440-7440	5610	1650	13543
266	Sri Dinesh Ram -I	Mali	4440-7440	5400	1650	13478
267	Sri Ramesh Chandra Tiwari	Peon	4440-7440	5400	1650	13478
268	Sri Gopal Dutt Joshi	Peon	4440-7440	5400	1650	13478
269	Sri Shiv Singh Rautela	Peon	4440-7440	5400	1650	13178
270	Sri Pawan Adhikari	Peon	4440-7440	5400	1650	13178
271	Sri Ashok Chandra Upadhyay	Peon	4440-7440	5400	1650	13478
272	Sri Anand Prakash	Peon	4440-7440	5400	1650	14416
273	Sri Harsh Mani	Peon	4440-7440	5400	1650	13478
274	Sri Prem Chand	Peon	4440-7440	5400	1650	14416
275	Sri Rajesh Kumar	Watchman	4440-7440	5400	1650	14716
276	Sri Lalit Goswami	Peon	4440-7440	5400	1650	13478
277	Sri Shamsher Singh	Peon	4440-7440	5400	1650	14416
278	Sri Narendra Singh Negi	Watchman	4440-7440	5400	1650	13178
279	Sri Prakash Pathak	Peon	4440-7440	5400	1650	14716

280	Sri Prakash Lal	Watchman	4440-7440	5400	1650	13308
281	Sri Rajendra Singh Sammal	Peon	4440-7440	5400	1650	14416
282	Sri Anand Singh	Peon	4440-7440	5400	1650	13478
283	Sri Ajay Kumar Bhatt	Peon	4440-7440	5400	1650	14546
284	Sri Deepak Joshi	Peon	4440-7440	5400	1650	14716
285	Sri Inder Lal	Peon	4440-7440	5400	1650	14716
286	Sri Naveen Joshi	Watchman	4440-7440	5400	1650	13178
287	Sri Danish	Peon	4440-7440	5380	1300	13494
288	Sri Rajendra Prasad	Watchman	4440-7440	5380	1300	13794
289	Sri Pratap Singh	Peon	4440-7440	5380	1300	13794
290	Sri Dan Singh Bargali	Peon	4440-7440	5380	1300	12819
291	Sri Mohd. Yunus	Painter	4440-7440	5380	1300	13794
292	Sri Girish Chandra Upreti	Peon	4440-7440	5380	1300	12629
293	Sri Umesh Chandra Pandey	Peon	4440-7440	5380	1300	13794
294	Sri Urba Dutt Pandey	Peon	4440-7440	5380	1300	12519
295	Sri Bhupal Singh Negi	Peon	4440-7440	5380	1300	12819
296	Sri Dinesh Ram II	Watchman	4440-7440	5380	1300	12519
297	Sri Rakesh Kumar	Peon	4440-7440	5380	1300	12819
298	Sri Chitra Bahadur Rana	Peon	4440-7440	5380	1300	13794
299	Sri Manoj Negi	Peon	4440-7440	5380	1300	13494
300	Sri Dalip Ram	Peon	4440-7440	5380	1300	12519
301	Sri Dwarika Prasad	Peon	4440-7440	5380	1300	12819
302	Sri Manoj Gond	Peon	4440-7440	5380	1300	12819
303	Sri Bishan Ram	Peon	4440-7440	4990	1300	11822
304	Sri Raghuvveer Singh Negi	Peon	4440-7440	4990	1300	12122
305	Sri Umesh Kumar	Peon	4440-7440	4990	1300	13097
306	Sri Dinesh Arya	Peon	4440-7440	4990	1300	12797
307	Sri Gokal Singh	Peon	4440-7440	4990	1300	12122
308	Sri Shiv Kumar Sharma	Peon	4440-7440	4990	1300	12797
309	Sri Ravi Kumar	Peon	4440-7440	4990	1300	11822
310	Sri Manoj Kumar Sharma	Peon	4440-7440	4990	1300	11822
311	Sri Narendra S. Fartiyal	Peon	4440-7440	4990	1300	12122
312	Sri Narendra Kumar	Peon	4440-7440	4990	1300	11822
313	Sri Rajesh Kr. Maurya	Farrash	4440-7440	4990	1300	12797
314	Sri Ashok Kr. Prajapati	Peon	4440-7440	4990	1300	12797
315	Sri Bahid Husain	Farrash	4440-7440	4990	1300	12797
316	Sri Bhupendra Singh	Peon	4440-7440	4990	1300	13097
317	Sri Vijay Singh Sajwan	Peon	4440-7440	4990	1300	12797
318	Sri Dhan Singh Thapa	Peon	4440-7440	4990	1300	13097
319	Sri Manoj Kumar	Peon	4440-7440	4990	1300	13097
320	Sri Kamlesh Kumar	Peon	4440-7440	4990	1300	11952

321	Sri Ram Rath	Peon	4440-7440	4440	1300	11234
322	Sri Yogesh Kumar Sharma	Peon	4440-7440	4440	1300	11234
323	Sri Chandra Shekhar	Peon	4440-7440	4440	1300	11234
324	Sri Balwant Singh Rawat	Peon	4440-7440	4440	1300	10934
325	Sri Chandan Kumar Mahaldar	Peon	4440-7440	4440	1300	10934
326	Sri Vinod Singh	Peon	4440-7440	4440	1300	10934
327	Sri Prakash Chandra Joshi	Peon	4440-7440	4440	1300	10259
328	Sri Krishna Chandra	Peon	4440-7440	4440	1300	11234
329	Sri Gopal Joshi	Peon	4440-7440	4440	1300	10934
330	Sri Amitava Sanyal	Peon	4440-7440	4440	1300	9959

Dated:- April, 2012.

Place:- Nainital

SECTION 4(1)(b)(xi)

The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made;

उत्तराखण्ड उच्च न्यायालय, नैनीताल।

वित्तीय वर्ष 2011-2012 में उत्तराखण्ड शासन द्वारा अनुदान संख्या-04 के अर्न्तगत लेखा-शीर्षक "4059-लोकनिर्माण कार्य पर पूँजीगत परिव्यय-60-अन्य भवन-051-निर्माण-00-आयोजनागत-03-न्यायिक कार्यों हेतु भवनों का निर्माण-24-वृहत् निर्माण कार्य" में स्वीकृत धनराशि, आहरित धनराशि एवं समर्पित धनराशि का विवरण।

क्रम संख्या T	शासनादेश संख्या एवं दिनांक	प्रयोजन	स्वीकृत धनराशि (₹ में)	आहरित धनराशि (₹ में)	अवशेष/अभ्यर्पित धनराशि (₹ में)
1	02-दो(8)/ग्गट्ट(2)/2011-3-दो (8)/08, दि० 11 मई 2011	जनपद देहरादून के ऋषिके" T में प" गुलोक बैराज मार्ग पर उत्तराखण्ड उच्च न्यायालय अतिथि ग्रह में डोरमेट्री के निर्माण कार्य (प्रथम चरण) हेतु।	33000=00	33000=00	00
2	04-दो(8)/ग्गट्ट(2)/2010-37-दो (8)/08, दि० 11 मई 2011	जनपद न्यायालय हरिद्वार के परिसर में निर्मित मार्गों की मरम्मत एवं सुधार कार्य हेतु	2062000=00	2062000=00	00
3	16-दो(8)/ग्गट्ट(2)/2010-5-दो(1)/06, दि० 23 मई 2011	जर्जा"प उत्तरका" T के श्रेणी-4 के आवासीय भवनों में परिवर्तन/परिवर्धन हेतु।	130000=00	130000=00	00
4	01-दो(8)/ग्गट्ट(2)/2011-37-दो (8)/08, दि० 14 जून 2011	जिला न्यायालय परिसर रुद्रपुर जिला उधमसिंह नगर में श्रेणी-ट के आवासों में विद्युत संयोजन एवं वाह्य विद्युतीकरण के कार्य किये जाने हेतु।	2090000=00	2090000=00	00
5	18-दो(8)/ग्गट्ट(2)/2011-18-दो (8)/11, दि० 17 जून 2011	जिला उधमसिंह नगर के अर्न्तगत खटीमा के न्यायालय परिसर में सी०सी० रोड के साथ टिन भोड के निर्माण कार्य किये जाने हेतु।	1098000=00	1098000=00	00
6	19-दो(8)/ग्गट्ट(2)/2011-19-दो(8)/11, दि० 17 जून 2011	लैं"डौन, जिला पौड़ी गढ़वाल में सिविल जज (जू०डि०) के न्यायालय व	444000=00	444000=00	00

		अनावासीय भवनों के निर्माण हेतु प्रथम चरण के कार्य हेतु।			
7	33-दो(8)/ग्गट्ट(2)/2011-23-दो(8)/11, दि० 23 जून 2011।	कर्णप्रयाग, जिला चमोली में सिविल जज (जू०डि०) एवं सिविल जज (सी०डि०) अनावासीय भवनों के निर्माण हेतु प्रथम चरण के कार्य हेतु।	350000=00	350000=00	00
8	39-दो(8)/ग्गट्ट(2)/2010-70-दो(1)/03, दि० 08 जुलाई 2011।	नवनिर्मित सिविल न्यायालय परिसर कोटद्वार, जिला पौड़ीगढवाल में प्रथम तल पर दो न्यायालय कक्ष एवं टाईप-4 के दो आवासों के निर्माण हेतु अव"ोश धनरा"ि।	5536000=00	5536000=00	00
9	38-दो(8)/ग्गट्ट(2)/2011, दि० 03 अगस्त 2011।	जिला चम्पावत में स्थित बार भवन से न्यायालय की ओर कच्ची भूमि पर पक्की दिवार (पुस्ता दिवार) के निर्माण हेतु।	734000=00	734000=00	00
10	52-दो(8)/ग्गट्ट(2)/2011-52-दो(8)/11, दि० 19 अगस्त 2011।	का"ीपुर, जिला उधमसिंह नगर में न्यायिक अधिकारियों के आवासों के फ"रि के मरम्मत कार्य किये जाने हेतु।	933000=00	933000=00	00
11	58-दो(8)/ग्गट्ट(2)/2011, दि० 30 अगस्त 2011।	टनकपुर, जिला चम्पावत में सिविल जज (जू०डि०) के न्यायालय हेतु अनावासीय/आवासीय भवनों के निर्माण हेतु प्रेशित आगनण रू० 14870000/- के सापेक्ष टी०ए०सी० द्वारा अनुमोदित धनरा"ि। रू० 14620000/- की स्वीकृति प्रदान करते हुए वित्तीय वर्ष 2008-09 में रू० 10000000/- के धनरा"ि। स्वीकृत की गयी थी। तत्कम में कार्य हेतु अव"ोश धनरा"ि। रू० 4620000/- व्यय किये जाने की स्वीकृति।	4620000=00	4620000=00	00
12	36-दो(8)/ग्गट्ट(2)/2011-26-दो(8)/09, दि० 09 सितम्बर 2011।	जिला न्यायालय परिसर रुद्रपुर, जिला उधमसिंह नगर में श्रेणी-1 के बीस आवासों के निर्माण कार्य हेतु भासनादे"। संख्या 14-दो(8)/ग्गट्ट(2)/2010-26-दो(8)/09, दि० 04 जून 2010 द्वारा पूर्व में स्वीकृत धनरा"ि। रू० 4000000/- को समायोजित करने के उपरान्त अव"ोश धनरा"ि। रू० 5203000/- को व्यय किये जाने की स्वीकृति।	5203000=00	5203000=00	00
13	80-दो(8)/ग्गट्ट(2)/2011-51-दो(8)/09, दि० 20 सितम्बर 2011।	ग्राम ढकरानी, तहसील विकासनगर, जिला देहरादून के खसरा नम्बर-1946 क (पुराना नम्बर-1173 मि० 1174 मि०, 1175 मि०) क्षेत्रफल 1.640 हैक्टे० भूमि के सिविल जज (जू०डि०) के आवास एवं न्यायालय भवन निर्माण हेतु	5740000=00	5740000=00	00

		उक्त खसरा नम्बर का भू0-उपयोग कृषि से न्यायालय परिसर एवं आवास में परिवर्तन किये जाने हेतु परिवर्तन भुल्क रु0 5740000/- का भुगतान दून घाटी वि"ोश क्षेत्र विकास प्राधिकरण, देहरादून के पक्ष में करने हेतु स्वीकृति।			
14	44-दो(8)/ग्गट्ट(2)/2011-133-दो/02, दि0 20 सितम्बर 2011।	गोपे" वर में न्यायिक अधिकारियों में लिए श्रेणी-4 के तीन आवासीय भवनों के निर्माण कार्य हेतु रु0 7834000/- पर प्र"ासकीय एवं वित्तीय स्वीकृति प्रदान करते हुए भासनादे"। संख्या 84-दो(1)/ग्गट्ट(1)/न्या0अनु0/2004, दि0 21 दिसम्बर 2004 के दौरान पूर्व में स्वीकृत धनरा"ि। रु0 3985000/- तथा भासनादे"। संख्या 33-दो(8)/ग्गट्ट(1)(2)/2007-133-दो/02, दि0 03 सितम्बर 2007 के द्वारा पूर्व में स्वीकृत धनरा"ि। रु0 2764000/- को समोयोजित करने के उपरान्त अव"ोश धनरा"ि। रु0 1085000/- को व्यय किये जाने की स्वीकृति।	1085000=00	1085000=00	00
15	14-दो(8)/ग्गट्ट(2)/2010-219-एक(1)/05, दि0 18 मई 2011।	भारत सरकार की योजना के अन्तर्गत उत्तराखण्ड राज्य के अधीनस्थ न्यायालयों में कम्प्यूटर कक्षों के निर्माण हेतु वित्तीय वर्ष 2011-2012 में राज्यां" की स्वीकृति। तदुपरांत भुद्धि पत्र संख्या 14-(1)दो(8)/ग्गट्ट(2)/2010-219-एक(1)/05, दि0 08 जुलाई 2011 के अनुसार 1. जिला उत्तरका"ी के वाह्य न्यायालय पुरोला के कम्प्यूटरीकरण हेतु स्थल निर्माण के लिए राज्यां"। के रूप में रु0 61000/- की स्वीकृति। 2. जनपद चम्पावत के टनकपुर में निर्माणाधीन न्याय विभाग में कम्प्यूटर कक्ष के निर्माण के लिए राज्यां"। के रूप में रु0 34000/- की स्वीकृति।	95000=00	95000=00	00
16	90-दो(8)/ग्गट्ट(2)/2010-76-दो(8)/2011, दि0 07 अक्टूबर 2011।	जिला देहरादून के बलबीर रोड स्थित जज कालोनी के गार्ड रूम के निर्माण कार्य हेतु।	932000=00	932000=00	00

17	75-दो(8)/गगट(2)/2011-25-दो(8)/09, दि0 11 अक्टूबर 2011	जिला न्यायालय परिसर रुद्रपुर, उधमसिंह नगर में श्रेणी-2 के 28 आवासों के निर्माण कार्य हेतु पुनरीक्षित आगणन रु0 185.06 लाख पर प्र"ासकीय एवं वित्तीय स्वीकृति प्रदान करते हुए पूर्व में स्वीकृत धनराशि रु0 50.00 लाख को घटाने के उपरांत अव"ेश धनराशि रु0 13506000/- को व्यय किये जाने की स्वीकृति।	13506000=00	13506000=00	00
18	93-दो(8)/गगट(2)/2011-24-दो(8)/09, दि0 11 अक्टूबर 2011	जिला न्यायालय परिसर रुद्रपुर, जिला उधमसिंह नगर में श्रेणी-3 के 6 आवासों के निर्माण कार्य हेतु तकनीकी परीक्षणोपरान्त रु0 59.10 लाख के आगणन पर प्र"ासकीय एवं वित्तीय स्वीकृति प्रदान करते हुए पूर्व में स्वीकृत धनराशि रु0 45.18 लाख को घटाने के उपरान्त अव"ेश धनराशि रु0 1392000/- को व्यय किये जाने की स्वीकृति।	1392000=00	1392000=00	00
19	77-दो(8)/गगट(2)/2011-3-दो(8)/2008 दि0 13 अक्टूबर 2011	ऋशिके" में प"ुलोक बैराज रोड स्थित मा0 उच्च न्यायालय अतिथि ग्रह की मरम्मत, रंगाई-पुताई एवं चाहरदीवारी के निर्माण कार्य हेतु।	571000=00	571000=00	00
20	86-दो(8)/गगट(2)/2011-30-दो(01)/2006, दि0 03 नवम्बर 2011	बागे" वर में न्यायिक अधिकारियों के आवासीय परिसर में जलापूर्ति कार्य हेतु।	5655000=00	5655000=00	00
21	89-दो(8)/गगट(2)/2011-18-दो(8)/11 दि0 03 नवम्बर 2011	उधमसिंह नगर के अन्तर्गत सिविल कोर्ट खटीमा के न्यायालय भवन में प्रथम तल पर दो अतिरिक्त न्यायालय भवनों के नवनिर्माण कार्य (प्रथम चरण) किये जाने हेतु।	142000=00	142000=00	00
22	100-दो(8)/गगट(2)/2011-47-दो(8)/08 दि0 09 नवम्बर 2011	मा0 उच्च न्यायालय अतिथि ग्रह, डाम कोठी संख्या-2 हरिद्वार में डोरमेट्री, आफिस, स्टोर व स्नानघाट का विस्तारिकरण एवं कवरिंग आदि कार्य (प्रथम चरण) हेतु रु0 37000/- एवं मा0 उच्च न्यायालय अतिथि ग्रह, डाम कोठी संख्या-2 हरिद्वार में रेलिंग, टाईल एवं बाउण्ड्रीवाल आदि निर्माण कार्य हेतु रु0 705000/- तथा फर्निंग एवं ए0सी0 लगाये जाने हेतु रु0 300000/- अर्थात् कुल धनराशि रु0 1042000/- को व्यय किये जाने की स्वीकृति।	1042000=00	1042000=00	00
23	115-दो(8)/गगट(2)/2011-18-दो(8)/11 दि0 21 नवम्बर 2011	जिला उधमसिंह नगर के अन्तर्गत खटीमा में न्यायिक अधिकारियों के 2 आवासों के निर्माण कार्य (प्रथम चरण) किए जाने हेतु।	175000=00	175000=00	00

24	104-दो(8)/गगटप(2)/2011-95-दो(8)/2011 दि० 23 नवम्बर 2011	जिला न्यायालय परिसर रुद्रपुर में त्वरित न्यायालय कक्षों तक पहुँच मार्ग, पक्का फर्श एवं टिन भोड का निर्माण कार्य हेतु।	2729000=00	2729000=00	00
25	96-दो(8)/गगटप(2)/2011-60-दो(8)/2011 दि० 22 नवम्बर 2011	जिला पौड़ी गढवाल के जिला न्यायालय परिसर की मरम्मत, रंगाई-पुताई एवं मरम्मत कार्य हेतु।	285000=00	285000=00	00
26	107-दो(8)/गगटप(2)/2011-3-दो(8)/08 दि० 07 दिसम्बर 2011	उत्तराखण्ड उच्च न्यायालय अतिथि ग्रह प"जुलोक, ऋशिके" में डोरमेट्री के निर्माण कार्य (द्वितीय चरण) हेतु।	2225000=00	2225000=00	00
27	113-दो(8)/गगटप(2)/2011-70-दो(1)/2003 दि० 07 दिसम्बर 2011	कोटद्वार स्थित सिम्बलचौड में न्यायालय परिसर एवं आवासीय भवनों के निर्माण हेतु प्रस्तावित भूमि में बाउन्ड्रीवाल का निर्माण कराये जाने हेतु।	1613000=00	1613000=00	00
28	117-दो(8)/गगटप(2)/2011-117-दो(8)/2011 दि० 15 दिसम्बर 2011	रुद्रपुर जिला न्यायालय परिसर में श्रेणी-ट के आवासीय भवनों की चाहरदीवारी को फाईबर भीट से ऊँचा करने एवं आवासों में ओवरहेड टैंक से जलापूर्ति कार्य हेतु।	1313000=00	1313000=00	00
29	137-दो(8)/गगटप(2)/2012-65-दो(8)/2011 दि० 15 मार्च 2012	जर्जाप पौड़ी गढवाल में पुस्तकालय के दो कक्षों के निर्माण कार्य हेतु।	1099000=00	1099000=00	00
30	148-दो(8)/गगटप(2)/2011-47-दो(8)/08 दि० 15 मार्च 2012	मा० उत्तराखण्ड उच्च न्यायालय अतिथि ग्रह, डाम कोठी संख्या-2 हरिद्वार में डोरमेट्री, ऑफिस, स्टोर व स्नानघाट का विस्तारिकरण एवं कवरींग (द्वितीय चरण) आदि के निर्माण कार्य हेतु रु० 3126000/- तथा आंतरिक एवं वाह्य विद्युतीकरण कार्य कराये जाने हेतु रु० 157000/- अर्थात् कुल धनराशि रु० 3283000/- व्यय किये जाने की स्वीकृति।	3283000=00	3283000=00	00
31	133-दो(8)/गगटप(2)/2012-66-दो(8)/11 दि० 14 मार्च 2012	जिला हरिद्वार के लक्सर में सिविल जज (जू०डि०) व सिविल जज (सी०डि०) में न्यायालय भवन निर्माण कार्य (प्रथम चरण) किये जाने हेतु रु० 1086000/- तथा लक्सर में कोर्ट भवन के निर्माण हेतु साइट डवलपमेन्ट कार्य के लिए रु० 5191000/- अर्थात् कुल धनराशि रु० 6277000/- को व्यय किये जाने की स्वीकृति।	6277000=00	6277000=00	00
कुल योग			72392000=00	72392000=00	00

उत्तराखण्ड उच्च न्यायालय, नैनीताल।
उत्तराखण्ड शासन द्वारा 13वें वित्त आयोग की संस्तुति के क्रम में अनुदान संख्या-04, लेखाशीर्षक
“2014-न्याय प्रशासन-00-800-अन्य व्यय- 01-केन्द्रीय आयोजनागत/
केन्द्र द्वारा पुरोनिधानित योजना” के अन्तर्गत भासनादे”।
संख्या-65-दो(1)/गगगअप;पबद्धएक/2010-6(दो)/10 दिनांकित 03 जनवरी, 2011
के द्वारा वित्तीय वर्ष 2011-2012 के लिए स्वीकृत धनराशि, व्यय/आहरित धनराशि एवं समर्पित
धनराशि का विवरण।

क्रम संख्या	अनुदान संख्या-04, लेखा-शीर्षक “2014-न्याय प्रशासन-00-800-अन्य व्यय- 01-केन्द्रीय आयोजनागत/केन्द्र द्वारा पुरोनिधानित योजना”-	स्वीकृत धनराशि (₹ में)	व्यय/आहरित की गयी धनराशि (₹ में)	अवशेष/अभ्यर्पित धनराशि (₹ में)
1	0103-13वें वित्त आयोग की संस्तुति के क्रम में प्रातः कालीन एवं सांय कालीन न्यायालय 42-अन्य व्यय	2,50,00,000=00	14,60,675=00	2,35,39,325=00
2	0108-13वें वित्त आयोग की संस्तुति के क्रम में विरासत भवनों का अनुरक्षण 29-अनुरक्षण	1,54,00,000=00	1,53,70,750=00	29,250=00
3	0111-13वें वित्त आयोग की संस्तुति के क्रम में न्यायालय प्रबन्धक 42-अन्य व्यय	1,41,40,000=00	00=00	1,41,40,000=00
कुल योग		5,45,40,000=00	1,68,31,425=00	3,77,08,575=00

टिप्पणी:- भासना द्वारा उक्त आवंटित धनराशि ₹ 0 1,54,00,000=00 में से:-

- ₹ 0 1,00,00,000=00 की धनराशि राज्य विधिक सेवा प्राधिकरण, उत्तराखण्ड, नैनीताल को इस कार्यालय के पत्र संख्या 3356/प-1/2010-11/13^{जी} एण्ड/लेखा अनभाग/यू0एच0सी0/दिनांकित नैनीताल 12 जुलाई, 2011 के द्वारा आवंटित की गयी जो उस कार्यालय द्वारा लो0 नि0 वि0, निर्माण खण्ड, नैनीताल को हस्तान्तरित की गयी।
- ₹ 0 25,30,000=00 की धनराशि जिला न्यायालय, नैनीताल को इस कार्यालय के पत्र संख्या 1375/प/बजट/2011-12 दिनांकित नैनीताल 28/29 मार्च, 2012 के द्वारा आवंटित की गयी जो उस कार्यालय द्वारा लो0 नि0 वि0, निर्माण खण्ड, नैनीताल को हस्तान्तरित की गयी।
- ₹ 0 28,70,000=00 में से ₹ 0 28,40,750=00 की धनराशि कोशागार, नैनीताल के वाउचर संख्या 348 दिनांकित नैनीताल 29 मार्च, 2012 के द्वारा लो0 नि0 वि0, निर्माण खण्ड, नैनीताल को हस्तान्तरित की गयी तथा भोश धनराशि ₹ 0 29,250=00 को समर्पित किया जा रहा है।

HIGH COURT OF UTTARAKHAND, NAINITAL

Statement showing the budget grant received from the Govt., expenditure and balance/
surrender under Grant No. 04, Head of Account 2014-Administration

of Justice-105-Civil & Session Court-03-District & Sessions Judge for the Financial Year 2011-2012

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2011-12 (Amount in ₹)	Total Expenditure during the F.Y. 2011-12 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	01-Pay	270000000	233465121	36534879
2	02-Wages	900000	820449	79551
3	03-D.A.	162000000	113146093	48853907
4	04-T.A.	650000	624988	25012
5	05-T.T.A.	850000	809124	40876
6	06-Other Allowance	27500000	26245105	1254895
7	07-Honoraria	10000	0	10000
8	08-Office Expenses	5000000	4969567	30433
9	09-Electricity Charges	1800000	1754387	45613
10	10-Water Tax	300000	277783	22217
11	11-Purchase of Stationery & Printing of Forms	1000000	979778	20222
12	12-Office Furniture & Equipment	2500000	1999011	500989
13	13-Telephone Charges	1400000	1397447	2553
14	14-Purchase of Staff Car	1206000	1168339	37661
15	15-Maintenance of Staff Car & Purchase of Fuel	4000000	3891810	108190
16	16-Payment for Professional/Spl. Services	300000	279774	20226
17	17-Rent & Taxes	2000000	150114	1849886
18	22-Sumptuary Allowance	100000	79130	20870
19	25-Petty Works	2000000	2000000	0
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	2000000	1965411	34589
22	29-Maintenance	2600000	2600000	0
23	42-Other Expenses	100000	84205	15795
24	44-Training Expenses	50000	0	50000
25	45-L.T.C.	100000	89547	10453
26	46-Purchase of Computer Hardware/Software	300000	148756	151244
27	47-Maintenance of computer & purch. of stationery	600000	593225	6775
	Total	489266000	399539164	89726836

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

Statement showing the budget grant received from the Govt., expenditure and balance/surrender under Grant No. 04, Head of Account 2014-Administration of Justice- 108-Criminal Court-03-Regular Establishment for the Financial Year 2011-2012.

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2011-12 (Amount in ₹)	Total Expenditure during the F.Y. 2011-12 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	01-Pay	59000000	43538519	15461481
2	02-Wages	1000000	217659	782341
3	03-D.A.	35400000	20554738	14845262

4	04-T.A.	200000	165954	34046
5	05-T.T.A.	200000	178892	21108
6	06-Other Allowance	6660000	5140552	1519448
7	07-Honoraria	10000	0	10000
8	08-Office Expenses	300000	229493	70507
9	09-Electricity Charges	100000	57223	42777
10	10-Water Tax	15000	863	14137
11	11-Purchase of Stationery & Printing of Forms	200000	126996	73004
12	12-Office Furniture	100000	0	100000
13	13-Telephone Charges	250000	215570	34430
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of Staff Car & Purchase of Fuel	1450000	1422459	27541
16	17-Rent & Taxes	0	0	0
17	22-Sumptuary Allowance	10000	0	10000
18	25-Petty Works	50000	0	50000
19	27-Medical Reimbursement	450000	320453	129547
20	29-Maintenance	100000	0	100000
21	42-Other Expenses	100000	82069	17931
22	44-Training Expenses	10000	0	10000
23	45-L.T.C.	100000	9016	90984
24	46-Purchase of Computer Hardware/Software	100000	0	100000
25	47-Maintenance of computer & purch. of stationery	100000	61504	38496
	Total	105905000	72321960	33583040

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

Statement showing the budget grant received from the Govt., expenditure and balance/surrender under Grant No. 04, Head of Account 2014-Administration of Justice-105-Civil & Session Court-04-Family Court for the Financial Year 2011-2012.

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2011-12 (Amount in ₹)	Total Expenditure during the F.Y. 2011-12 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	01-Pay	14000000	13882461	117539
2	02-Mazdoori	40000	25922	14078
3	03-D.A.	8400000	5779376	2620624
4	04-T.A.	150000	140562	9438
5	05-T.T.A.	200000	55948	144052
6	06-Other Allowance	2410000	1629328	780672
7	08-Office Expenses	250000	169999	80001
8	09-Electricity Charges	70000	51453	18547
9	10-Water Tax	30000	13152	16848
10	11-Purchase of Stationery & Printing of Forms	55000	51248	3752
11	12-Office Furniture & Equipment	80000	77330	2670
12	13-Telephone Charges	100000	83912	16088
13	15-Maintenance of Staff Car & Purchase of Fuel	350000	321919	28081
14	16-Payment for Professional/Spl. Services	350000	277111	72889
15	17-Rent & Taxes	50000	14140	35860
16	25-Petty Works	0	0	0
17	27-Medical Reimbursement	200000	99121	100879

18	29-Maintenance	0	0	0
19	42-Other Expenses	0	0	0
20	44-Training Expenses	0	0	0
21	45-L.T.C.	50000	0	50000
22	46-Purchase of Computer Hardware/Software	100000	0	100000
23	47-Maintenance of computer & purch. of stationery	50000	3322	46678
	Total	26935000	22676304	4258696

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

Statement showing the budget grant received from the Govt., expenditure and balance/ surrender under Grant No. 04, Head of Account 2014-Administration of Justice-00-Non-Plan-800-Other Expenses-0102-Establishment of Fast Track Court for the F.Y. 2011-2012

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2011-12 (Amount in ₹)	Total Expenditure during the F.Y. 2011-12 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	01-Pay	43000000	25327912	17672088
2	02-Mazdoori	0	0	0
3	03-D.A.	16800000	12399232	4400768
4	04-T.A.	50000	31838	18162
5	05-T.T.A.	200000	165208	34792
6	06-Other Allowance	4360000	3052602	1307398
7	08-Office Expenses	350000	169142	180858
8	09-Electricity Charges	100000	19180	80820
9	10-Water Tax	30000	4793	25207
10	11-Purchase of Stationery & Printing of Forms	250000	173946	76054
11	12-Office Furniture & Equipment	150000	0	150000
12	13-Telephone Charges	200000	109637	90363
13	15-Maintenance of Staff Car & Purchase of Fuel	400000	366048	33952
14	17-Rent & Taxes	0	0	0
15	22-Sumptuary Allowance	5000	0	5000
16	25-Petty Works	50000	0	50000
17	27-Medical Reimbursement	250000	246907	3093
18	29-Maintenance	5000	0	5000
19	42-Other Expenses	50000	30694	19306
20	45-L.T.C.	50000	1943	48057
21	46-Purchase of Computer Hardware/Software	50000	49500	500
22	47-Maintenance of computer & purch. of stationery	100000	54481	45519
	Total	66450000	42203063	24246937

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

Statement showing the budget grant received from the Govt., expenditure and balance/ surrender under Grant No. 04, Head of Account 2014-Administration of Justice- 105-Civil & Session Court-06-Court of Railway Magistrate for the Financial Year 2011-2012.

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2011-12 (Amount in ₹)	Total Expenditure during the F.Y. 2011-12 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	01-Pay	1500000	1304101	195899
2	02-Mazdoori	0	0	0
3	03-D.A.	700000	627956	72044
4	04-T.A.	20000	3940	16060
5	05-T.T.A.	80000	36198	43802
6	06-Other Allowance	210000	153846	56154
7	08-Office Expenses	30000	9967	20033
8	09-Electricity Charges	5000	3315	1685
9	10-Water Tax	0	0	0
10	11-Purchase of Stationery & Printing of Forms	20000	9982	10018
11	12-Office Furniture & Equipment	0	0	0
12	13-Telephone Charges	8000	4744	3256
13	15-Maintenance of Staff Car & Purchase of Fuel	60000	44325	15675
14	16-Payment for Professional/Spl. Services	0	0	0
15	17-Rent & Taxes	0	0	0
16	22-Sumptuary Allowance	0	0	0
17	27-Medical Reimbursement	20000	15994	4006
18	42-Other Expenses	2000	1583	417
19	45-L.T.C.	25000	0	25000
20	46-Purchase of Computer Hardware/Software	0	0	0
21	47-Maintenance of computer & purch. of stationery	15000	4500	10500
	Total	2695000	2220451	474549

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

Statement showing the budget grant received from the Govt., expenditure and balance/surrender under Grant No. 04, Head of Account 2014-Administration of Justice-00-Non Plan-102-High Court-03-High Court for the Financial Year 2011-2012.

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2011-12 (Amount in ₹)	Total Expenditure during the F.Y. 2011-12 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	01-Pay	15000000	71991210	78008790
2	02-Mazdoori	3500000	3093976	406024
3	03-D.A.	9000000	37800031	52199969
4	04-T.A.	1200000	600316	599684
5	05-T.T.A.	1000000	366005	633995
6	06-Other Allowance	16500000	16470485	29515
7	07-Honoraria	100000	0	100000
8	08-Office Expenses	8000000	5666662	2333338
9	09-Electricity Charges	4000000	1681231	2318769
10	10-Water Tax	800000	259442	540558
11	11-Purchase of Stationery & Printing of Forms	1500000	1155757	344243
12	12-Office Furniture & Equipment	1200000	1184434	15566

13	13-Telephone Charges	1500000	1095194	404806
14	14-Purchase of Govt. Vehicle	554459	508959	45500
15	15-Maintenance of Staff Car & Purchase of Fuel	4446000	2963762	1482238
16	16-Payment for Professional/Spl. Services	400000	399375	625
17	17-Rent & Taxes	100000	0	100000
18	22-Sumptuary Allowance	300000	0	300000
19	25-Petty Works	4000000	4000000	0
20	26-Machine & Furnishing/Tools & Plants	500000	349870	150130
21	27-Medical Reimbursement	3000000	1933462	1066538
22	29-Maintenance	5000000	5000000	0
23	42-Other Expenses	600000	287030	312970
24	44-Training Expenses	200000	0	200000
25	45-L.T.C.	3000000	1112603	1887397
26	46-Purchase of Computer Hardware/Software	3000000	1969909	1030091
27	47-Maintenance of computer & purch. of stationery	1500000	1143010	356990
	Total	305900459	161032723	144867736

Note:- A budget of Rs. 50,00,000=00 was originally sanctioned under object come 15-Maintenance of Staff Car & Purchase of Fuel, out of which a sum of Rs. 5,54,000=00 was reappropriated to object code 14-Purchase of Staff Car vide G.O. No. 22-two(2)/xxxvi(2)/2012-1-two(2) dated 16 March 2012. After above reappropriation a Budget of Rs. 5,54,459=00 was sanctioned by the Govt. vide G.O. No. 22-two(2)/xxxvi(2)/2012-1-two(2) dated 16 March 2012.

Registrar General

Statement showing total sanctioned budget by the Government (from April 2012 to July 2012), total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-03-District & Sessions Judge for the financial year 2012-2013

SI.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/available budget
1	01-Pay	100000000	100000000	0
2	02-Wages	300000	273000	27000
3	03-D.A.	68000000	68000000	0
4	04-T.A.	300000	300000	0
5	05-T.T.A.	500000	500000	0
6	06-O.A.	11000000	11000000	0
7	07-Honoraria	0	0	0
8	08-Office Expenses	1667000	1500000	167000
9	09-Electricity Charges	1000000	1000000	0
10	10-Water Tax	100000	100000	0
11	11-Stationery & Printing of forms	400000	400000	0
12	12-Office Furniture	667000	0	667000
13	13-Telephone Charges	533000	533000	0
14	14-Purchase of Staff Car	0	0	0

15	15-Maintenance of staff car & purchase of fuel	1500000	1500000	0
16	16-Payment of Professional & Special Services	120000	100000	20000
17	17-Rent & Taxes	667000	207000	460000
18	22-Sumptuary Allowance	33000	33000	0
19	25-Petty Works	400000	0	400000
20	27-Medical Reimbursement	833000	833000	0
21	29-Maintenance	1000000	0	1000000
22	42-Other Expenses	33000	33000	0
23	44-Training	0	0	0
24	45-L.T.C.	33000	31900	1100
25	46-Purchase of Computer Hardware/Software	67000	0	67000
26	47-Maint. of Comp. & purchase of stationery	200000	200000	0
Total		189353000	186543900	2809100

Place: Nainital

Dated: May, 2012.

Statement showing total sanctioned budget by the Government (from April 2012 to July 2012), total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-108-Criminal Court-03-Regular Establishment for the financial year 2012-2013

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/available budget
1	01-Pay	18333000	18000000	333000
2	02-Wages	0	0	0
3	03-D.A.	12467000	12240000	227000
4	04-T.A.	67000	67000	0
5	05-T.T.A.	100000	95000	5000
6	06-O.A.	2217000	2180000	37000
7	07-Honoraria	0	0	0
8	08-Office Expenses	83000	83000	0
9	09-Electricity Charges	33000	33000	0
10	10-Water Tax	3000	3000	0
11	11-Stationery & Printing of forms	67000	67000	0
12	12-Office Furniture	17000	0	17000
13	13-Telephone Charges	83000	83000	0
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & purchase of fuel	467000	467000	0
16	16-Payment of Professional & Special Services	33000	0	33000
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	3000	0	3000
19	25-Petty Works	0	0	0
20	27-Medical Reimbursement	150000	150000	0
21	29-Maintenance	13000	10000	3000

22	42-Other Expenses	33000	33000	0
23	44-Training	0	0	0
24	45-L.T.C.	33000	0	33000
25	46-Purchase of Computer Hardware/Software	17000	0	17000
26	47-Maint. of Comp. & purchase of stationery	25000	25000	0
Total		34244000	33536000	708000

Place: Nainital

Dated: May, 2012.

Statement showing total sanctioned budget by the Government (from April 2012 to July 2012), total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-04-Family Court for the financial year 2012-2013

SI.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/available budget
1	01-Pay	5000000	5000000	0
2	02-Wages	13000	13000	0
3	03-D.A.	3400000	3400000	0
4	04-T.A.	50000	50000	0
5	05-T.T.A.	67000	0	67000
6	06-O.A.	550000	550000	0
7	07-Honoraria	0	0	0
8	08-Office Expenses	67000	67000	0
9	09-Electricity Charges	17000	17000	0
10	10-Water Tax	7000	7000	0
11	11-Stationery & Printing of forms	17000	17000	0
12	12-Office Furniture	27000	0	27000
13	13-Telephone Charges	33000	33000	0
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & purchase of fuel	120000	120000	0
16	16-Payment of Professional & Special Services	117000	117000	0
17	17-Rent & Taxes	17000	17000	0
18	22-Sumptuary Allowance	0	0	0
19	25-Petty Works	0	0	0
20	27-Medical Reimbursement	67000	67000	0
21	29-Maintenance	0	0	0
22	42-Other Expenses	0	0	0
23	44-Training	0	0	0
24	45-L.T.C.	17000	0	17000
25	46-Purchase of Computer Hardware/Software	33000	0	33000
26	47-Maint. of Comp. & purchase of stationery	17000	17000	0
Total		9636000	9492000	144000

Place: Nainital

Dated: May, 2012.

Statement showing total sanctioned budget by the Government (from April 2012 to July2012), total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-800-Other Expenses-00-Non Plan-14-Establishment of Fast Track Courts for the financial year 2012-2013

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/ available budget
1	01-Pay	11667000	11667000	0
2	02-Wages	0	0	0
3	03-D.A.	7933000	7933000	0
4	04-T.A.	17000	17000	0
5	05-T.T.A.	67000	0	67000
6	06-O.A.	1333000	1333000	0
7	07-Honoraria	0	0	0
8	08-Office Expenses	83000	83000	0
9	09-Electricity Charges	17000	17000	0
10	10-Water Tax	10000	5000	5000
11	11-Stationery & Printing of forms	67000	67000	0
12	12-Office Furniture	33000	0	33000
13	13-Telephone Charges	50000	50000	0
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & purchase of fuel	167000	167000	0
16	16-Payment of Professional & Special Services	33000	33000	0
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	0	0	0
19	25-Petty Works	0	0	0
20	27-Medical Reimbursement	100000	100000	0
21	29-Maintenance	0	0	0
22	42-Other Expenses	17000	17000	0
23	44-Training	0	0	0
24	45-L.T.C.	17000	0	17000
25	46-Purchase of Computer Hardware/Software	17000	0	17000
26	47-Maint. of Comp. & purchase of stationery	27000	27000	0
Total		21655000	21516000	139000

Place: Nainital

Dated: May, 2012.

Statement showing total sanctioned budget by the Government (from April 2012 to July2012), total allocation to the various District Courts and balance/available budget in this Court,

under grant no. 04, head of account 2014-Administration of Justice-105-Civil &Session Court-06-Court of Railway Magistrate for the financial year 2012-2013

SI.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/ available budget
1	01-Pay	500000	500000	0
2	02-Wages	0	0	0
3	03-D.A.	340000	340000	0
4	04-T.A.	3000	3000	0
5	05-T.T.A.	17000	17000	0
6	06-O.A.	55000	55000	0
7	07-Honoraria	0	0	0
8	08-Office Expenses	10000	10000	0
9	09-Electricity Charges	3000	3000	0
10	10-Water Tax	0	0	0
11	11-Stationery & Printing of forms	7000	7000	0
12	12-Office Furniture	1000	0	1000
13	13-Telephone Charges	3000	3000	0
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & pruchase of fuel	13000	13000	0
16	16-Payment of Professional & Special Services	0	0	0
17	17-Rent & Taxes	1000	1000	0
18	22-Sumptuary Allowance	0	0	0
19	25-Petty Works	0	0	0
20	27-Medical Reimbursement	7000	7000	0
21	29-Maintenance	0	0	0
22	42-Other Expenses	2000	2000	0
23	44-Training	0	0	0
24	45-L.T.C.	7000	7000	0
25	46-Purchase of Computer Hardware/Software	0	0	0
26	47-Maint. of Comp. & pruchase of stationery	5000	5000	0
Total		974000	973000	1000

Place: Nainital

Dated: May, 2012.

Total budget sanctioned by the Government (from April 2012 to July 2012)
under grant no. 04, head of account 2014-Administration of Justice-102-High Court-03-High Court for the financial year 2012-2013

SI.No.	No. & Name of Head	Total budget sanctioned by the Govt.		
1	01-Pay	33333000		
2	02-Wages	1167000		
3	03-D.A.	22667000		

4	04-T.A.	333000		
5	05-T.T.A.	267000		
6	06-O.A.	5667000		
7	07-Honoraria	33000		
8	08-Office Expenses	2667000		
9	09-Electricity Charges	1067000		
10	10-Water Tax	100000		
11	11-Stationery & Printing of forms	400000		
12	12-Office Furniture	233000		
13	13-Telephone Charges	400000		
14	14-Purchase of Staff Car	0		
15	15-Maintenance of staff car & purchase of fuel	1067000		
16	16-Payment of Professional & Special Services	233000		
17	17-Rent & Taxes	33000		
18	22-Sumptuary Allowance	53000		
19	25-Petty Works	600000		
20	26-Machines & Equipment	67000		
21	27-Medical Reimbursement	800000		
22	29-Maintenance	1667000		
23	42-Other Expenses	167000		
24	44-Training	33000		
25	45-L.T.C.	800000		
26	46-Purchase of Computer Hardware/Software	400000		
27	47-Maint. of Comp. & purchase of stationery	400000		
Total		74654000		

Place: Nainital

Dated: May, 2012.

Total budget sanctioned by the Government (from April 2012 to July 2012)
under grant no. 04, head of account 2014-Administration of Justice-105-Civil &Session Court-
00-05-for the compansation for Judicial Buildings for the financial year 2012-2013

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.		
1	42-Other Expenses	1667000		
Total		1667000		

Place: Nainital

Dated: May, 2012.

Total budget sanctioned/released by the Government (from April 2012 to July 2012)
under grant no. 04, head of account 2014-Administration of Justice-800-Other Expenses-00-
01-Centrally Planned/Centrally Sponsored Scheme, on the recommendation

of 13th Finance Commission for the financial year 2012-2013

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.
1	03-13वें वित्त आयोग की संस्तुति 42-अन्य व्यय	28533000
2	08-13वें वित्त आयोग की संस्तुति 29-अनुरक्षण	5133000
3	11-13वें वित्त आयोग की संस्तुति 42-अन्य व्यय	4713000
	Total	38379000

Place: Nainital

Dated: May, 2012.

SECTION 4(1)(b)(xii)

The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes;

There are no subsidy programmes in the High Court of Uttarakhand at Nainital.

SECTION 4(1)(b)(xiii)

Particulars of recipients of concessions, permits or authorizations granted by it;

Not applicable in the High Court of Uttarakhand.

SECTION 4(1)(b)(xiv)

Details in respect of the information, available to or held by it, reduced in electronic form;

Judgments, Cause lists and information of Hon'ble Judges and High Court accessible worldwide for litigant public at website : www.ua.nic.in

SECTION 4(1)(b)(xv)

The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use;

(1) The litigant public can visit the website of the High Court at www.ua.nic.in

(2) The litigant public can know the status of their case through

I.V.R.S. (Interactive Voice Response System) using telephone by dialling telephone number (05942)-233501.

(3) A touch screen information KIOSK has been set up at the High Court by whom the litigant public may know the status of their cases.

(4) An enquiry Counter has been set up at the High Court by whom the litigant public may know the status of their cases.

(5) Apart from it, the litigant public may also enquire status of their cases by moving application at the High Court of Uttarakhand.

SECTION 4(1)(b)(xvi)

The names, designations and other particulars of the Public Information Officers;

Sri Narender Dutt, Appellate Authority under Section 19(1) of the Right to Information Act, 2005 Registrar (Judicial) High Court of Uttarakhand At Nainital Tel. No.: 05942-233802 (Office); 05942-232239 (Residence) Cell No.: +919411107776

Sri V. C. Barthwal, State Public Information Officer under Section 5(1) of the Right to Information Act, 2005 Joint Registrar High Court of Uttarakhand At Nainital Tel. No.: 05942-235388 Ext. No.:223 (Office); 05942-232803 (Residence) Cell No.: +919411107532.

SECTION 4(1)(b)(xvii)

Such other information as may be prescribed; and thereafter update these publications every year;

NIL.

Pendency of Cases of the High Court as on 31-12-2011

Civil	Criminal	Total
13109	6154	19263

District wise pendency of cases of the state judiciary as on 31-12-2011

Sl. No.	Name of District	Criminal Cases	Civil Cases	Total
1	Almora	1311	719	2030
2	Bageshwar	243	127	370
3	Chamoli	949	399	1348
4	Champawat	746	152	898
5	Dehradun	50395	12959	63354
6	Haridwar	23104	8055	31159
7	Nainital	8708	2841	11549
8	Pauri Garhwal	1936	1341	3277
9	Pithoragarh	703	283	986
10	Rudraprayag	384	189	573
11	Tehri Garhwal	1183	498	1681
12	U.S. Nagar	23226	4276	27502
13	Uttarkashi	660	347	1007
	Total	113548	32186	145734

Total pendency of Criminal & Civil Cases in State Judiciary 145734